

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. C.P.(IB)-1193(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - Priti Nilesh Sanghavi
V/s

Sonal Plasrub Industries Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3592/2024: -

Presence: -

Adv. Karishma Mungekar i/b Adv. Sahil Mahajan Operational Creditor.

Adv. Syed M. H. Respondent/Corporate Debtor.

At the request of the counsel for the Operational Creditor, list this matter
on **28.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)